

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 204
IB-97/ND/2022

Ivn- 14/2024, IA-2892/2022, Invt. Pett. 05/2024

IN THE MATTER OF:

Indiabulls Housing Finance Ltd.

... Applicant/Petitioner

Versus

Dr. Subhash Chandra

...

Respondent

Under Section: 95 (1) of IBC, 2016

Order delivered on 19.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ, HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH, HON'BLE MEMBER (T)

PRESENT:

- For the Petitioner** : Adv. Sumesh Dhawan, Adv. Chirag Sharma,
Adv. Swichar Misra
- For the PG** : Mr. Vaibhav Gagar, Adv. Ritwika Nanda, Adv.
Maitry Bhandari, Adv. Shefali Munoe, Adv. Dev
Karn Bardhan Singh
- For the Intervener** : Sr. Adv. Abhinav Vasisht, Adv. Manmeet Singh,
Adv. Yashvardhan, Adv. Priya Singh, Adv. Ishu
Gupta, Adv. Maulik Khurana
- For the RP** : Adv. Rat Kamal Saraogi, Adv. Vinod Kumar
Chaurasia
- For the IDBI
Intervener** : Adv. Gaurva Mitra, Adv. Sachin Chandarana,
Adv. Sanidhya Kumar, Adv. Ishan Roy
Chowdhary, Adv. Manan Bhindora, Adv. Lavanya
Pathak

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ivn-14/2024:- Mr. Vaibhav Gagar, Ld. Counsel appearing for the Personal Guarantor concluded his submissions. Mr. Sumesh Dhawan, Ld. Counsel appearing for the Creditor submitted that he has a matter to argue before the Hon'ble Supreme Court. Having submitted so, he prayed for a short

adjournment at his request, the hearing is deferred to 20.03.2024. List on top of the board.

IA-2892/2022, Invt. Pett. 05/2024:- List these IAs list on 20.03.2024.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**